Employment Policy of Engineers India Limited

5692. SHRI AHSAN JAFRI: Will the Minister of PETROLEUM AND CHEMICALS AND FARTILIZERS be pleased to state:

(a) whether the employment policy of Engineers India Limited to employ people under categories of 8, 9, and 10 for a project and on completion of the project to terminate their services after getting their best days of life for the good of the nation, has been approved by his Ministry; and

(b) if so, the reasons therefore and if not, then what steps Government contemplate to stop such an anti-labour policy?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) and (b). Engineers India Limited is a fully owned Government Undertaking. However appointment to categories 8, 9, and 10 of construction personnel for its projects, are within the powers of the Company. Recruitment to these posts are made on temporary basis for the duration of the project and the number of persons to be employed depends on the size of the project. As per Government policy, local people are engaged in these unskilled and semi-skilled categories. These can not be transferred from project to project. There is also no difficulty in finding such personnel wherever a contract is obtained. If Engineers India Limited is forced to engage these categories also on its permanent rolls, it will become uncompetitive and may even run out of business. Such people are however given terminal benefits as provided for in the Industrial Disputes Act.

Number of Persons employed in Fertilizer Factory at Talcher

5693. SHRI PABITRA MOHAN PRADHAN: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) the number of persons employed in the Fertiliser Factory at Talcher in Orissa State in all the grades, categories and classes;

(b) the number of people employed as N. M. R. if any;

(c) the number of people employed from Orissa;

(d) the number of people employed from outside Orissa; and

(e) the number of people employed as Class I and Class II employees from Orissa?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) 979 as on 30th June, 1977.

(b) Nil.

(c) 797.

(d) 182.

(e) 107.

कपड़ा उद्योग में नायलोन के धागे की कमी

5694. **श्री एस० एस० सोमानी :** क्या **पेट्रोलियम तथा रसायन और उर्वरक** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या इस वर्ष नायलोन के धागे की कमी होने के कारण नायलोन का कपड़ा बनाने वाले उद्योग को भारी कठिनाइयों का सामना करना पड़ रहा है ;

(ख) यदि हां, तो नायलोन के धागे की अनुमानत: कुल कितनी आवश्यकता है और स्वदेशी संसाधनों से यह कितना उपलब्ध है; और

(ग) चालू वर्ष में नायलोन के कितने धागे का आयात करने का विचार है और उसके लिए कितनी विदेशी मुद्रा का आवंटन किया गया है ?

पेट्रोलियम, रसायन और उर्वरक मंत्री (श्री हेमवती नन्दन बहुगुणा) : (क) से (ग). चालू वित्तीय वर्ष के दौरान नायलोन धागे की पूर्वानुमानित आवश्यकता लगभग 17,000 मी० टन और पूर्वानुमानित उत्पादन लगभग 16,000 मी० टन होने का अनुमान है। लगभग 1,000 मी० टन की कमी को लगभग 2.5 करोड़ रुपये के मूल्य के आयातों द्वारा पूरा किये जाने की आशा है।

Special Trains/Holiday Special/Tourist Specials Superfast Train not touching Pathankot

5695. SHRI DURGU CHAND: Will the Minister of RAILWAYS be pleased to state:

(a) whether special trains from Calcutta and Bombay, holiday specials tourist specials and superfast trains for Jammu Tawi make a halt at Chakki Bank and do not touch Pathankot;

(b) if so, the reasons therefor;

(c) whether there are no facilities such as drinking water etc. for passengers of Chakki Bank;

(d) whether passengers for Kangra, Chamba, Manali, Palampur are put to inconvenience as they cannot get a connecting train at Chakki Bank and they have to go to Pathankot; and

(e) if so, what steps Government are taking for making trains bound for Jammu Tawi halt at Pathankot?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): (a) Yes.

(b) In case of diversion of through trains via Pathankot, it will increase the journey time by 80 minutes creating operational difficulties by way of path, availability of platforms etc.

(c) Adequate drinking water and waiting facilities are available at Chakki Bank.

(d) No, as adequate road transport to cover the distance of 4 KMs. between Pathankot and Chakki Bank is available.

(e) Does not arise.

स्टेशनों पर गाड़ियों के ड्राइवरों से लिया जाने वाला शुल्क

5696. श्री मृत्युंजय प्रसाद वर्मा : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) बड़े-बड़े रेलवे स्टेशनों के प्लेटफार्मों पर रेल में जाने वाले यात्रियों को उतरने अथवा रेल से आने वालों को वहां से ले जाने वाली विभिन्न गाड़ियों के ड्राइवरों से कब से शुल्क लिया जा रहा है तथा उस शुल्क की दरें क्या हैं ;

(ख) नई दिल्ली, पटना जंक्शन, लखनऊ जंक्शन, कानपुर सेण्ट्रल, हावड़ा तथा मुजफ्फरपुर स्टेशनों पर यह शुल्क वसूल करने के लिए ठेकेदारों को कितने रुपयों पर ये ठेके दिये गये हैं और उन स्टेशनों के नाम क्या हैं जहां यह शुल्क लगाया गया है ;

(ग) क्या सरकार को पता है कि इस के परिणामस्वरूप सभी जगह लोगों में असंतोष व्याप्त है; और

(घ) यदि हां, तो इस सम्बन्ध में क्या कार्यवाही करने का विचार है ?

रेल मंत्री (प्रो० मधु दंडवते) : (क) और (ख). कुछ स्टेशनों पर टैक्सी/आटो रिक्शे/तांगा/इक्का आदि जैसे वाणिज्यिक वाहनों के ड्राइवरों से नाममात्र